

Misuse of Funds in Central Council for Research in Yoga and Naturopathy

10195. PROF. VIJAY KUMAR MALHOTRA:
SHRI RAM SAGAR (Saidpur):

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether complaints regarding misuse of funds and damaging of equipments by the Director of Central council of Research in Yoga and Nuropathy has been received;

(b) if so, the details thereof:

(c) whether Government propose to investigate the matter, if so, the details thereof;

(d) whether there have been complaints of other yogas centres in the country, if so, what action was taken on these Complaints;

(e) if not, the reasons for the same; and

(f) whether Government propose to look into the entire affairs of the yogas institute with a view to eliminate the irregularities and malpractices therein and to improve the functioning of the institute?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No, Sir.

(b) and (c). do not arise.

(d) No Sir.

(e) Does not arise.

(f) since no irregularities and malprac-

tices have been reported; no such proposal is under consideration of the Govt.

Financial Assistance to Handloom Sector

10196. SHRISHANTILAL PURUSHOTAM DAS PATEL: Will the Minister of TEXTILES be pleased to state:

(a) whether the handloom sector is getting loans from National Bank for Agriculture and Rural Development under refinancing schemeto only cooperative units;

(b) whether finance to handloom working under Handloom Development Corporation is not getting loans under the above acheme.

(c) if so, whether Government propose to provide credit facilities to them also; and

(d) if so, the the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) the handloom weavers in the individual sector working with State Handloom Development Corporations are eligible for financial assistance from the commercial banks according to RBI norms. State Corporations are also provided with assistance both the Central and State Governments to extend input and marketing support to the individual weavers.

(c) No, Sir.

(d) Does not arise.

[Translation]

Deaths Due to Spurious Liquor

10197. PROF. RASA SINGH RAWAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: